

# THE HIGH COURT OF ORISSA: CUTTACK

## OFFICE ORDER

**Cuttack, Dated the 15<sup>TH</sup> April, 2020**

In continuation of Court's Notifications dated 25.03.2020, 28.03.2020 & 03.04.2020, it is hereby informed that in view of extension of lockdown by the Government of India and Government of Odisha, the Hon'ble Court have been pleased to decide that one Division Bench and two Single Benches will function on each alternative working day through Video Conferencing till 01.05.2020 (17.04.2020, 20.04.2020, 22.04.2020, 24.04.2020, 29.04.2020 and 01.05.2020).

The Filing Counter of the Court shall continue to be opened from 10.30 A.M. to 01.00 P.M. during the above period of Lockdown except public holidays. The security staff of the Court are requested to depute adequate number of guards near the filing counter to ensure social distancing between the persons / Advocates coming to the Filing Counter.

The Superintendent, Filing Section of the Court is directed to make roster arrangement of his Section to remain present on the aforesaid date and time to receive filings from the learned Advocates. The Superintendents of all Judicial Sections of the Court are directed to make roster arrangement of the staff of their respective Sections to remain present in the Section during the above period for smooth functioning of the Hon'ble Court.

The Superintendents of Appointment Section, Establishment Section, Class-IV Establishment, Central Issue Section, Vehicle Section and Administrative Diary Section are hereby directed to depute their staff on rotation basis to remain present on duty during the period to meet the exigencies. Further, all the Superintendents of the Court are hereby directed to remain alert by keeping their mobile phone on during this period and to report for duty in case of exigencies.

**BY ORDER,**

Sd/- P.K. Patra

**REGISTRAR (JUDICIAL) I/C**

**Memo No. ....700(5)..... / Dtd. 15.04.2020**

Copy forwarded to the:-

1. Advocate General, Odisha, Cuttack
2. Secretary, Odisha State Bar Council, Cuttack
3. Secretary, Orissa High Court Bar Association, Cuttack
4. The Technical Director, N.I.C. Orissa High Court, Cuttack to upload in the website.
5. Notice Board

for information and necessary action.

  
**Deputy Registrar (Judicial)**